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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 13205/2021 & CM APPL. 41701/2021(exemption)

SMT. SAMJHO DEVI

..... Petitioner

Through: Mr. Pradeep Rai, Sr. Adv. with Mr.

Rajesh Kumar and Mr. Mohnish

Nirwan, Advs.

versus

UNION OF INDIA THROUGH: SECRETARY & ANR.

..... Respondents

Through: Ms. Nidhi Banga, Sr. Panel Counsel

with Mr. Mimansak Bhardwaj, GP for

Respondent No.1/UOI

Mr. Avneesh Garg Mr. Utkarsh Sharma and Mr. Rohit Rishi and Ms. Srika S., Advs. for respondent No.2.

CORAM:

HON'BLE MR. JUSTICE YASHWANT VARMA

ORDER 24.11.2021

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Learned counsel representing the respondent No.2 is directed to obtain instructions.

List before the Roster Bench on 20.01.2022.

YASHWANT VARMA, J.

NOVEMBER 24, 2021/bh